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C.A.No. 3040 OF 1998  
ITEM No.118

Court No. 5

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 3040 of 1998

Mehsana Distt.Cent.Coop Bank Ltd. & Ors.

...

Appellant (s)

VERSUS

State of Gujarat & Ors.

...

Respondent (s)

WITH

Civil Appeal No. 3041 of 1998

Date : 13/01/2004 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA  
HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s) Mr. Mahesh Agarwal, Adv.  
Mr. E.C.Agrawala, Adv.

For Respondent (s)Ms. Hemantika Wahi, Adv.  
Mr. H.S.Parihar, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 21st January, 2004.

(K.K.Chawla)  
Court Master

(Prem Prakash)  
Court Master